

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 06 OF 2017 IN
APPEAL NO. 74 OF 2015**

Dated: 25th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Meghalaya Power Distribution Corporation Ltd. Review Petitioner /
Appellant(s)**

Vs.

**Meghalaya State Electricity Regulatory Commission
& Ors. Respondent(s)**

Counsel for the Review Petitioner / Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishan for R-1

Mr. Parinay Deep Shah
Ms. Surabhi Pandey for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on **24.04.2019.**

(S. D. Dubey)
Technical Member
js/pk

(Justice Manjula Chellur)
Chairperson